

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD

OA.NO. 477/1999

Between:

Date: 26-3-1999

K.Dhananjaiah

... Applicant

And

1. The General Manager
South Central Railway
Railnilayam, Sec'bad

2. The Dy.Chief Mechanical Engineer
Carriage Repair Shop
SC Rlys, Tirupati.

... Respondents

Counsel for the Applicant

... K.Sudhakar Reddy

Counsel for the Respondent

... CV.Malla Reddy

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER : (ADMN)

THE HON'BLE MR.B.S.JAI PARAMESHWAR:MEMBER: (JUDL)

*** *****

THE TRIBUNAL MADE THE FOLLOWING ORDER:

It is seen that the applicant is a Minor. No guardian has been impleaded. Hence, the OA., is not maintainable and it is returned to the applicant.


Section Officer.

Copy to:-

1. The General Manager, SC Rlys, Railnilayam Sec'bad.
2. The Dy.Chief Mechanical Engineer, Carriage Repair Shop, SC.Rlys Sec'bad.
3. One copy to Mr.K.Sudhakar Reddy, Advocate, CAT, Hyderabad.
4. One copy to Mr.CV.Malla Reddy, Addl.CGSC, CAT, Hyderabad.
5. One spare.

Copy to:

1. HDHND
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

~~1ST AND 2ND COURT~~

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
JEE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN:
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR:
MEMBER (J)

DATED: 26-3-99

ORDER/ JUDGEMENT

MA./RA./CP.No.

IN

O.A. NO. 477/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

(5 copies)

